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**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

PETITION NUMBER : TCP/233/2016

NAME OF THE APPLICANT(S) : N. T. Sabapathy

**NAME OF THE RESPONDENT(S) : Registrar of Companies, Chennai & another
(In the matter of M/s Sree Sella Infratructure & Projects Ltd.)**

UNDER SECTION : 614(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. Both the parties were absent during the last hearing on 25.11.2016. The matter is adjourned for appearance of the parties. Put up on **25.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)